

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:313
ANSWERED ON:27.07.2010
CONTROLLING CRIME IN THE NCT OF DELHI
Singh Shri Radha Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in view of increasing crime rate particularly against women and senior citizens and the spate of crimes by bikers gangs in the NCT of Delhi, the Government proposes to devise a special strategy to tackle the situation;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up a special monitoring cell in this regard;
- (d) if so, the details thereof; and
- (e) the details of the tenure policy for deployment of Delhi Police personnel and any proposed changes in the same?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN)

(a) to (d): The Delhi Police has an in-built mechanism for undertaking periodic analysis of crime trends under various heads of crime in Delhi, and on the basis of such analysis, suitable remedial steps for prevention and detection of crime are initiated. The crime prevention measures initiated by Delhi Police include introduction of 'eyes and ears' scheme to improve collection of intelligence at the grass-root level, emphasis on community policing for better relationship with the public' regular surveillance on the activities of desperate criminals; setting up of 'Senior Citizen Security Cell' at the Police Headquarters; introduction of special helpline 1291 to attend the distress calls pertaining to the safety and security of senior citizens; initiation of various Community Policing programmes for taking care of Senior Citizens; sensitization of the policemen towards the problems of senior citizens;' periodic organization of security meals to create awareness among senior citizens regarding various aspects of safety, security and use of modern gadgets; creating awareness among senior citizens through print media and distribution of pamphlets regarding do's and do'ts for their safety; introduction of 'Parivartan Scheme' for involving and educating parents teachers, students etc. to facilitate handling of women's grievances; imparting special training to women police officials to control crimes against women; conduct of gender sensitization and legal awareness programme for police personnel; establishment of Police Stations for cases pertaining to Crime against women; installation of dedicated 'Women Helpline' to attend to complaints by women; constitution of 'Women Mobile Team' to attend the distress calls from women on round-the-clock basis; deployment of one lady constable in every PCR van patrolling to cover prominent colleges, setting up of Anti-Stalking Cell in the Crime Branch to handle and address the complaints of stalking etc.

(e): Posting/transfer of officers and men in Delhi Police is governed by the guidelines contained in Standing Order No. 289/2010 dated 25.03.2010 issued by Delhi Police.